

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

05/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/214/2018
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD
& 5 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	I. R. VIDHYASANKAR R. ASHOK KUMAR	Counsel for Applicant / Petitioners	
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	V. V. SIVAKUMAR for	Counsel for Ancillary	
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DVA ASSOCIATES)

ORDER

Counsels for both the parties are present, prayed for an adjournment. At request, the matter is adjourned. Put up along with IA/223/2018 filed in CP/49/2017 on **09.10.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)